

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1696
ANSWERED ON:06.03.2000
NATIONAL POWER DEVELOPMENT FUND
SUBODH MOHITE

Will the Minister of POWER be pleased to state:

- (a) whether the Government propose to set up National PowerDevelopment Fund by levying a cess of 10 paise per unit on the power produced through out the country;
- (b) if so, the details in this regard;
- (c) whether views of the State Governments on the matter have been ascertained;
- (d) if so, the reaction of the Government thereto; and
- (e) the details of programmes mooted for utilisation of the Fund?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) to (e) : The Policy on Hydro Power Development announced bythe Government in August, 1998 provides for the establishment of National Power Development Fund through levy of cess at 10paise per Kwh of electricity consumed in the country. A proposal to levy cess at 5 paise per Kwh of electricity generated was subsequently put up for consideration of the Government but was deferred.